

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.168 of 2012

Dated : 2nd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indraprastha Power Generation Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. R.K. Mehta
Mr. Antaryami Upadhyay
Mr. R.R. Pathak for R.1
Mr. Amit Kapur
Mr. Vishal Anand for R.2
Mr. Aashish Gupta for R.3

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **08.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/rkt